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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 238/2023 & CRL.M.A. 18933/2024, I.A. 7766/2023

M/S INDTECH CAPACITORS INDIA

.....Plaintiff

Through: Mr. Junaid Alam, Mr. Nishant Mahtta

and Mr. S. Nithin, Advocates

versus

ANISH JASHVANTLAL MALVANIA TRADING AS INDTECH MARKETINGDefendant

Through: Mr. Vaibhav Vutts, Ms. Aamna

Hasan and Ms. Aarya Deshmukh,

Advocates

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA ORDER 11.08.2025

- 1. Learned counsels for the parties jointly request for an adjournment on the ground that they are exploring an out of court settlement.
- 2. At request, adjourned to **16.01.2026.**

MANMEET PRITAM SINGH ARORA, J

AUGUST 11, 2025/rhc